

CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH
CP(C) 180/00037/2020

in

Original Application No. 180/00271/2020

Thursday, this the 7th day of January, 2021

CORAM:

Hon'ble Mr. P. Madhavan, Judicial Member

Hon'ble Mr. K.V. Eapen, Administrative Member

1. N.K.Sheji
 Aged 42 yrs, S/o.N.K.Kumaran
 Fire Engine Drivre
 INS Zamorin, Ezhimala, Kannur – 670310
 Residing at Naduthottathil House
 Thiruvaniyoor
 Puthankrush, Ernakulam – 682 308

2. Manoj.C
 Aged 38 yrs, S/o.Chandran
 Fire Engine Driver
 INS Zamorin, Ezhimala, Kannur – 670 310
 Residing at Puthuval Nikathe
 Varanad, Cherthala, Alappuzha- 688 539 Petitioners

(By Advocate : Mr.N.N.Sugunapalan,Sr. with Mr.S.Sujin)

V e r s u s

Anil Kumar Chawla (age and fathers name not known to the applicants)
 The Flag Officer Commanding-in-chief
 for SSO(CP)
 Head Quarters, Southern Naval Command
 Naval Base, Kochi- 682 004 Respondents

(By Advocate : Mr.K.C.Muraleedharan,ACGSC)

This application having been heard on 7.1.2021 through video conferencing, the Tribunal on the same day delivered the following:

O R D E R (Oral)

Hon'ble Mr. P. Madhavan, Judicial Member –

When the matter came up for consideration, learned counsel for the respondents submits that the respondents have complied with the order of this Tribunal. Counsel for the petitioner prays for closing this CP(C). Hence the **CP(C) is closed**. Notice, if any, stands discharged.

(K.V. EAPEN)

ADMINISTRATIVE MEMBER

(P. MADHAVAN)

JUDICIAL MEMBER

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List of Annexures

Annexure CP1 - True copy of the order dated 8.7.2020 in O.A No.180/271/2020

Annexure CP2 - True copy of the representations submitted by the applicant by the 1st applicant on 16.7.2020

Annexure CP3 - True copy of the representations submitted by the applicant by the 2nd applicant on 16.7.2020.

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